IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

No.(CAA)86(PB)//2017

SECTION: UNDER SECTIONs 230-232 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Anuroop Builders & Developers Pvt. Limited ..... Petitioner

V/s

Dome Builders & Developers Products Pvt. Ltd. .....Respondent

Order delivered on 04.07.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner(s) : Mr. Ravi Bassi, Advocate
Mr.Sheel Kumar, Advocate

For the Respondent(s) : -

Ms.Chetana Kandpal, Company Secretary, OL,Delhi
Mr.C.Balooni, Company Prosecutor, RD(NR)

ORDER

Order reserved.

Sd—
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd—
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
04.07.2017